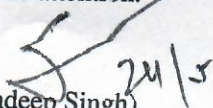


ORDER

Sub: Grant of powers of CMM to MMs on duty during the period 10.06.19 to 19.06.19.

Pursuant to the directions of the Hon'ble High Court of Delhi, New Delhi vide letter No. 2659-70/DHC/Gaz./G-9/2019 dated 13.05.2019, Ld. Metropolitan Magistrates of North District working as Duty Magistrates (Regular) during the period 10.06.2019 to 19.06.2019 shall exercise the powers of Chief Metropolitan Magistrate of North District in respect of any urgent work requiring immediate attention.

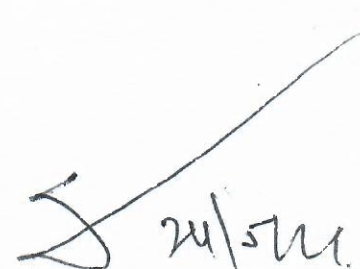

(Gagandeep Singh)
Chief Metropolitan Magistrate
North District, Rohini, Delhi.

25-05-19
Dated: 24.05.2019

No. 17375-17442
/CMM/Rohini/North/2019/Delhi

Copy forwarded for information and necessary action to

1. The Ld. Registrar General, High Court of Delhi, New Delhi
2. The Ld. District & Sessions Judge H.Q. Tis Hazari Court, Delhi
3. The Ld. District & Session Judge, North, North-West Rohini/PHC/ South-West Dwarka/ South, South-East Saket, Rouse Avenue, KKD North-East, Central West THC Delhi.
4. The Ld. Chief Metropolitan Magistrate, H.Q., Tis Hazari Courts, Delhi.
5. The Ld. Chief Metropolitan Magistrate, All Districts, Delhi/New Delhi.
6. The Ld. ACMM & all MMs, North District, Rohini Courts, Delhi.
7. The Officer Incharge, Pool Car, Rohini Courts, North District, New Delhi.
8. The Secretary, Delhi Legal Aid, North District, Rohini Courts.
9. The Director of Prosecution, THC, Delhi.
10. A.O. Judicial, Office of the District & Sessions Judge, H.Q. THC, .
11. The A.O. Judicial, Office of the District & Sessions Judge, North District, Rohini Courts, Delhi.
12. In-Charge Nazarat Branch, Filing, Office of the The District & Sessions Judge, North District, Rohini Courts, Delhi.
13. The D.C.P. Outer District & D.C.P. North-West & Outer District, Delhi.
14. The Supdt. Rohini Jail, Delhi.
15. The Incharge Lock-up, Rohini Courts, Delhi.
16. The Ld. Secretary, DLSA, North District, Delhi.
17. Reader, Video Conferencing, Rohini Courts, Delhi.
18. The Controlling Officer, Pool-Car, Rohini Courts, Delhi.
19. Website Committee, Rohini Courts, Delhi.
20. The Care Taker, Rohini Courts, Delhi.
21. Notice Board.
22. The Secretary, Bar Association, THC, PHC, Rohini, KKD & Dwarka Courts, Saket, Delhi
23. The Supdt. Jail, New Delhi /Lock-up Incharge, Rohini District, Delhi
24. District Court Web-site Committee, Tis Hazari, Court, Delhi
25. I.G. (Prison), Tihar Jail, Delhi
26. Reader to CMM/ACMM Rohini Courts
27. Cashier, Distu, & Session Judge Courts, THC,
28. Facilitation Center /PRO
29. For Uploading on LAYERS.
30. For Uploading on centralized web- site through LAYERS.
31. Office File.


(Gagandeep Singh)
Chief Metropolitan Magistrate
North District, Rohini, Delhi.
24.05.2019